

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-1/2006/5710/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
Member, MACT,
Nagaon.

Dated Guwahati, the ^{red} 23 June, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.MACT/N/1340, dated 22.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 23.06.2023 till the morning of 26.06.2023**, as prayed for. The District & Sessions Judge, Nagaon and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-1/2006/5711-5712/A, dated , 23-06-2023

Copy to:

1. The District & Sessions Judge, Nagaon.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
